

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO-552
TO BE ANSWERED ON-05.04.2018

INSTALLATION OF ROOFTOP SOLAR GRID

552. SHRI MANOJ TIWARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has any proposal for mandatory installation of rooftop solar grid on each house, especially in Delhi/National Capital Region in the near future;
- (b) if so, the details thereof and the time by which it is likely to be implemented; and
- (c) if not, the reasons therefor ?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (c) A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 552 to be answered on 05.04.2018 regarding 'Installation of rooftop solar grid'

(a) to (c)

The Ministry of Urban Development had requested all States & UTs, in 2014 to issue necessary directives to all State Departments to use rooftop of buildings under their control for solar power generation on mandatory basis and also to local bodies under their jurisdiction to incorporate the similar provision in their building bye-laws so that installation of RTS on rooftops of all types of buildings in their jurisdiction may become mandatory.

Further, the Ministry of Urban Development has issued Model Building Bye-Laws, 2016, in which suitable provisions for installation of RTS on buildings have been incorporated. Four States/UTs viz. Haryana, Chandigarh, Uttar Pradesh and Chhattisgarh have already issued mandatory notifications for installation of RTS in different categories of buildings.

As per the "Delhi Solar Policy-2016" it is mandatory to install RTS on all government buildings/institutions having rooftop area of 500 sq. meter or above.
